

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:2275  
ANSWERED ON:06.08.2010  
PURCHASE OF SHARES BY FOREIGN INVESTORS  
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**Will the Minister of FINANCE be pleased to state:**

- (a) the details of foreign institutional investors investing in Indian Capital Market and the profits made by them in each of the last three years and the current year;
- (b) whether the existing shareholders of the Indian companies get benefits/higher dividends from such investment by Foreign Institutional Investors (FIIs);
- (c) if so, the details thereof;
- (d) whether the Government has conducted any study regarding the share holding pattern of such FII in Indian companies since March 2009; and
- (e) if so, the details thereof?

**Answer**

MINISTER OF STATE FOR FINANCE (SHRI NAMO NARAIN MEENA)

(a): As per report furnished by Securities and Exchange Board of India (SEBI), the details regarding investment made by the Foreign Institutional Investors (FIIs) for the last three years and the current year is as under:

Period	Debt/ Gross Equity Purchases (Rs. crores)	Gross Sales (Rs. crores)	Gross Sales exchange rate	Net Investment (Rs. crores)	Net Investment million at month	Net Investment US(\$)
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Total Equity	911,958	858,554	53,404	13,243		
for 2007-08	Debt 36,062	23,288	12,775	3,199		
Total	948,020	881,842	66,179	16,442		

Total Equity	554,585	602,292	-47,706	-10,324		
for 2008-09	Debt 59,993	58,098	1,895	486		
Total	614,579	660,389	-45,811	-9,837		

Total Equity	705,523	595,302	110,221	23,248		
for 2009-10	Debt 140,914	108,477	32,438	7,003		
Total	846,437	703,779	142,658	30,252		

Total for Equity	222,896	195,846	27,051	5,884		
2010-11 (till	Debt 65,311	47,382	17,929	3,885		
31-07-2010)	Total 288,208	243,228	44,980	9,769		

SEBI has reported that it does not track the profits made by the Foreign Institutional Investors.

(b) and (c): A Foreign Institutional Investor is treated as any other shareholder of a company and is thus eligible to get benefits/dividends like any existing shareholder.

(d): No, Sir.

(e): In view of (d) above, not applicable.